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(T'S. OBEROI)
MEMBER(J)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW DELHI

OA/TA/RA/CCP No. 704/91 19

SH. RAJINDER SAINI COUNSEL

· C.B.T.C.

VERSUS

Office Report

Date

RESPONDENT(S)

COUNSEL

Orders

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	V 30	
		22.3.91
		Present: Shri Rajinder Saini, counsel for the applicant.
		The learned counsel for the applicant wants to withdraw the present OA with the
•		liberty to file a fresh one, if necessary.
,		In view of the above, the present O.A.
		permitted to be withdrawn, and dismissed accord- to file a fresh cue, ingly with the liberty as prayed for.
		(I.K. RASGOTRA) (T.S. OBEROI)

MEMBER (A)